

(3)

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-1-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : 2P 7/13
PETITION NUMBER : TP 43/16
NAME OF THE PETITIONER(S) : PRAMERICA ASPF-II CYPRUS
HOLDING LTD.
NAME OF THE RESPONDENT(S) : METRO CORP INFRASTRUCTURE
LTD. & 2 OTHERS
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1. SMARAN SHETTY (M/S KEYSTONE PARTNERS)
98451-22114

[Signature]

2. BHARATH. K (FOR R-1 to R-3)
9448052498

[Signature]

3. M. H. K. S. (R-4)
22266735

[Signature]

M/s. Keystone Partners, filed vakalat for petitioner. Shri Bharat, Advocate, undertakes to file vakalat for R-1 to 3.

R-4 present in person. He requested time to engage a counsel. It is also reported that the matter is under talks of compromise.

For filing vakalat filing 2 sets of copies and for reporting settlement if any, posted to 10.03.2017.

[Signature]
30/1
MEMBER (J)

[Signature]
MEMBER (T)